

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 684/(MAH)/2017  
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017

NAME OF THE PARTIES: HDFC Bank Ltd.  
V/s  
Grandmother India Design Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Damodar Shenvy	Asst. Vice-president	
2.	Pankaj V Jayan	Head of Financial Services	

**ORDER**  
**TCP 684/I&BC/NCLT/MB/MAH/2017**

1. None present from the side of the Respondent.
2. From the side of the Creditor, Learned Counsel along with a legal representative of the Bank is present and stated that a settlement is in progress and the Debtor has promised to make the payment of Rs.5 lakhs this week. Under the circumstances, since the "settlement" is in progress matter is listed for **04.10.2017**.
3. The Petitioner shall intimate the next date of hearing to the Respondent and to be present on the next date of hearing by the order of the Bench.

**Sd/-**

**BHASKARA PANTULA MOHAN**

Member (Judicial)

Date : 20.09.2017

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**Sd/-**

**M.K. SHRAWAT**

Member (Judicial)

18.10.17